

MENTIONING REPORT COURT NO 01 (DB-1)

Date : 29/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	AC(DB)	01/18	A CONSTITUTION BENCH HAS ALREADY BEEN CONSTITUTED IN THE MATTER AND MATTER SHALL BE TAKEN UP IN REGULAR COURT PROCEEDING AFTER OBTAINING CONSENT FROM ALL THE PARTIES
2	CR.A(DB)	1284/18	FOR CONSTITUTION OF BENCH
3	WP(S)	4245/18	ALLOWED FOR 07/07/2020

MENTIONING REPORT COURT NO 04

Date : 29/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks (IF DEFECT FREE)
1	ABA	2254/20	NO ORDER
2	ABA	2171/20	NO ORDER
3	BA	3323/20	NO ORDER
4	BA	3593/20	NO ORDER
5	ABA	88/20	NO ORDER
6	BA	3681/20	NO ORDER
7	BA	3103/20	NO ORDER
8	BA	3407/20	NO ORDER
9	ABA	2481/20	NO ORDER
10	BA	3618/20	NO ORDER
11	BA	3714/20	NO ORDER
12	ABA	1987//20	NO ORDER
13	ABA	2198/20	NO ORDER
14	BA	3654/20	NO ORDER
15	BA	3649/20	NO ORDER
16	BA	3653/20	NO ORDER
17	BA	3651/20	NO ORDER
18	BA	3708/20	NO ORDER
19	BA	2754/20	NO ORDER
20	BA	3749/20	NO ORDER
21	ABA	2531/20	NO ORDER
22	ABA	2558/20	NO ORDER
23	ABA	2540/20	NO ORDER
24	ABA	2545/20	NO ORDER
25	ABA	2570/20	NO ORDER
26	ABA	2582/20	NO ORDER
27	BA	1720/20	NO ORDER
28	ABA	2200/20	NO ORDER
29	BA	3852/20	NO ORDER
30	BA	1490/20	NO ORDER
31	ABA	88/20	NO ORDER
32	ABA	2518/20	NO ORDER
33	ABA	2440/20	NO ORDER
34	BA	1208/20	NO ORDER
35	ABA	2434/20	NO ORDER
36	BA	3331/20	NO ORDER
37	BA	3655/20	NO ORDER
38	BA	3723/20	NO ORDER
39	BA	3798/20	NO ORDER
40	BA	3686/20	NO ORDER
41	BA	3678/20	NO ORDER
42	BA	3800/20	NO ORDER
43	ABA	2195/20	NO ORDER
44	ABA	1997/20	NO ORDER
45	Cont. Civil	78/20	NO ORDER
46	ABA	1974/20	NO ORDER
47	ABA	2174/20	NO ORDER
48	ABA	2450/20	Put up on 30-06-2020
49	BA	2899/20	Put up on 30-06-2020

MENTIONING REPORT COURT NO 06

Date : 29/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	5239/15	
2	WPS	3809/14	

MENTIONING REPORT COURT NO 09

Date : 29/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks (IF DEFECT FREE)
1	WPS	1228/19	REJECTED
2	WPS	6223/17	REJECTED
3	WPS	1850/18	REJECTED
4	WPS	5561/20	REJECTED
5	WPS	1744/20	30-06-2020
6	WPS	1726/20	30-06-2020
7	WPS	1728/20	30-06-2020
8	WPS	1666/20	30-06-2020
9	WPS	1656/20	30-06-2020
10	WPS	1667/20	30-06-2020
11	WPS	1670/20	30-06-2020
12	WPS	1620/20	THIS WEEK, IF DEFECT FREE
13	WPS	6235/18	07-07-2020
14	WPS	5525/19	15-07-2020
15	WPS	FILING NO. 3092/20	24-07-2020
16	WPS	5870/19	24-07-2020
17	WPS	3163/18	24-07-2020
18	WPS	817/20	24-07-2020
19	WPS	4279/17	27-07-2020
20	WPS	7052/16	29-07-2020
21	WPS	2573/17	07-08-2020
22	WPS	5781/19	14-08-2020

MENTIONING REPORT COURT NO 10

Date : 29/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks (IF DEFECT FREE)
1	Cr.App(S.J)	1238/19	10-07-2020
2	Cr.App(S.J)	91/20	10-07-2020
3	Cr.App(S.J)	285/20	10-07-2020
4	Cr.App(S.J)	1133/19	9-07-2020
5	Cr. Rev	1393/20	13-07-2020
6	Cr. Rev	1010/19	13-07-2020
7	Cr. Rev	48/18	13-07-2020
8	Cr. Rev	427/20	13-07-2020

MENTIONING REPORT COURT NO 15

Date : 29/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P	942/17	REJECTED
2	Cr.M.P	1250/20	AFTER 01 WEEK
3	Cr.M.P	1649/18	USUAL COURSE
4	CMP	501/19	AFTER 02 WEEK
5	W.P.(Cr)	103/20	MENTION AFTER 02 WEEKS
6	W.P.(Cr)	357/17	USUAL COURSE
7	BA	3762/20	USUAL COURSE

MENTIONING REPORT COURT NO 18

Date : 29/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks (IF DEFECT FREE)
1	WPC	1589/20	01-07-2020
2	WPC	1756/20	02-07-2020
3	WPC	1494/20	AFTER 01 WEEK
4	WPC	6347/19	AFTER 01 WEEK, IF I.A FILED FOR THE PURPOSE
5	WPC	3264/19	USUAL COURSE
6	WPC	4450/18	USUAL COURSE
7	WPC	1926/19	USUAL COURSE
8	WPC	1611/20	EARLIER BENCH SLIP ALLOWED ON 26-06-2020
9	WPC	1612/20	EARLIER BENCH SLIP ALLOWED ON 26-06-2020
10	WPC	-/2020	FILING NO. 2968/20, NOT CONSIDERED, NO CASE NUMBER
11	BA	3751/20	03-07-2020

MENTIONING REPORT COURT NO 19

Date : 29/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	SA	290/19	REJECTED
2	CR.A(DB)	442/19	REJECTED
3	MA	573/18	ALLOWED
4	MA	311/16	ALLOWED
5	MA	443/18	ALLOWED
6	MA	432/14	ALLOWED

MENTIONING REPORT COURT NO 20

Date : 12/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P	4334/19	NEXT WEEK
2	Cr. M.P	3265/19	NEXT WEEK